

UPES LAW FEST  
**VIDHIUTSAV**  
5TH TO 7TH APRIL 2024

**ANIMAL LAW STUDY CLUB**  
*presents*

**1<sup>ST</sup> NATIONAL VIRTUAL CONFERENCE ON ANIMAL LAWS**



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# ABOUT SCHOOL OF LAW, UPES



Established in 2003, UPES is a multidisciplinary institution renowned for its industry-aligned curriculum and cutting-edge specializations. Recognized by India's University Grants Commission and ranked by the Ministry of Education, Government of India, UPES holds an 'A' grade accreditation from NAAC and a QS 5-Star rating for Employability, Academic Development, Facilities, and Program Strength. Our institution empowers the new generation of learners to realize their best potential in shaping the world.

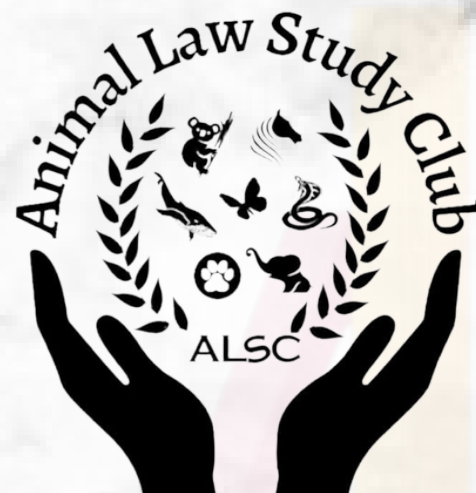


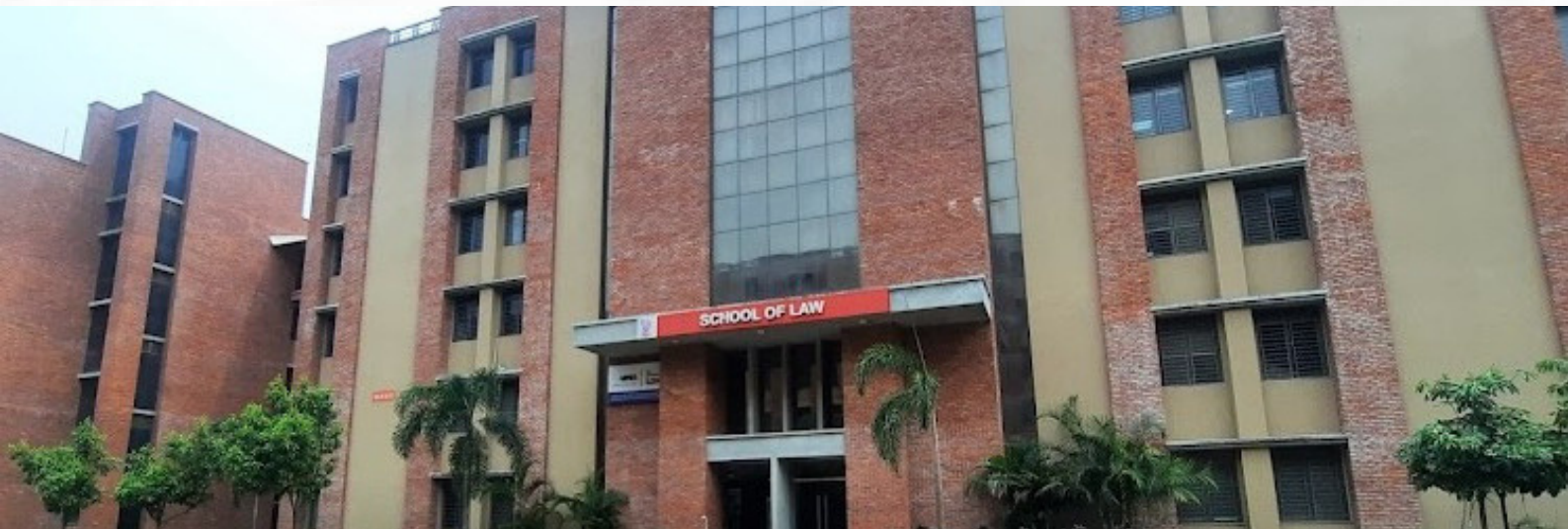
UPES School of Law, an institution that combines tradition with innovation to redefine legal education in the digital age. With a remarkable ranking of 21st in the Law category by NIRF 2022 and an overall 20th rank by BW Legal World 2023, our commitment to excellence is evident. Our school offers a diverse tapestry of over 20 programs and specializations, empowering students to shape their legal education according to their aspirations. Embracing digital transformation, we pioneer outcome-based education through backward course design, ensuring that our students not only keep pace with change but lead it. At UPES, innovation is the cornerstone of our learning ecosystem. Our technology-driven, competency-based approach creates a dynamic environment tailored to the unique needs of every student. With a focus on global perspectives, our partnerships with esteemed institutions worldwide provide our students with international exposure while studying at home.

# ABOUT ANIMAL LAW STUDY CLUB

The Animal Law Study Club, UPES was constituted as a platform for students and faculty members to come along for discussing and studying topics related to the Animal Law. The club provides opportunities for networking, sharing resources, and gaining insights into the ethical treatment of animals and the legal framework surrounding it. The field of animal law is an emerging area of legal practice and university teaching, and the club aims to contribute to the growth and initiates to promote the Animal Laws.

To accomplish this we conduct guest lectures, panel discussions and various sessions at both intra university and national levels, fostering a dynamic learning environment. The club serve as a hub for animal advocacy and networking due to its collaborations and various campaigns and events. The club invokes the sense of activism in the students and initiates to promote the welfare along with the much needed law. It gives immense opportunity to gain practical experience by securing internships with renowned organizations due to the knowledge and volunteering themselves to work hands on with animal rescue groups.





## ABOUT VIDHIUTSAV

VidhiUtsav is the pinnacle of law fests in law schools where the rhythm of legal intelligence blends with the music of justice. Law Fest promises to be a fascinating convergence of legal expertise, thoughtful leadership, and professional friendship as we set out on this legal journey. It is an annual gathering that provides a lively forum for academics and legal professionals to discuss and discover different aspects of the legal field. With interesting events like lectures, panel discussions, workshops, and networking opportunities, this event aims to honour and promote legal excellence. It seeks to promote collaboration, intellectual conversation, and a forum for the sharing of ideas on hot-button legal matters and new developments. It is a multi-day event that aims to bring together legal professionals, academics, students, and enthusiasts to participate in a wide range of events related to law and its different aspects. The purpose of these gatherings is to provide opportunities for networking, stimulate intellectual development, and to provide a deeper comprehension of legal principles.

# ABOUT THE CONFERENCE



The 1<sup>st</sup> National Virtual Conference on Animal Law is anticipated to attract a distinguished gathering of scholars to facilitate the dissemination of scholarly information, and commemorate intellectual accomplishments. The purpose of this conference is to provide a critical forum for research scholars, visitors, students, academicians and faculty members to participate in informed discussions and make contributions to the field of study.

The School of Law at UPES takes immense pride to announce the upcoming national conference, where teams will compete by showcasing their research and presentation skills by adhering to the guidelines.



This conference promises to serve as an intellectual stage to recognize and portray the research and presentation skills of the participants from various law schools across the nation. All the participants will get an opportunity to attend the guest lecture delivered by a distinguished speaker in the field of Animal Law and have a chance to connect with them.

We look forward to the participation of enthusiastic teams and the success of the conference .

# INVITATION

We are delighted to invite you to the “1st National Virtual Conference on Animal Law”, which will be held from the 5th to 6th April, 2024.

This Conference aims to bring together Students, scholars, Researchers, Academicians and practitioners to discuss and analyse the various facets of animal laws, ethics, and policies. The conference will witness presentations and discussions of cutting-edge research papers on the mentioned themes. The Conference will provide networking and interactive opportunities with professionals and researchers working on the subject matter.

The selected papers will be presented during the conference in online mode, providing a platform for valuable discussions and feedback.

We look forward to your participation in this significant academic event, where we can collectively contribute to the advancement of knowledge and discourse on animal laws.

# THEMES FOR THE RESEARCH PAPER

1. Comparing Constitutional approaches to Animal rights: An international perspective.
2. Jurisprudential significance of animal rights.
3. Ethical imperatives of Biomedical research on animals.
4. Global web of Wildlife Trafficking: Laws and Protection.
5. Impact of Climate change on Animal welfare and conservation.
6. Speciesism: Human versus Animal conflict.
7. Rethinking Animal laws in the 21st century.
8. Commercialization and Consumption of exotic species of animals: Need for alternative
9. Role of Blockchain in Animal trade.
10. Legal Personhood of animals: a Jurisprudential question.
11. Status of Animals as 'victims of crime'.
12. Any other topic covered in the larger ambit of animals and policy.

# GENERAL INFORMATION

## 1 FORMAT

The format of the Conference includes online submission of the abstract and research paper followed by an online presentation. The participants must submit their abstracts and research papers on designated links. The selected abstracts will be invited for paper presentation in online mode on 5th April, 2024. Online platform will be informed via email.

## 2 ELIGIBILITY

The Conference is open for the following:

- Law students
- Research Scholars
- Academicians
- Any other person from the field of Law.

## 3 TEAM IDENTIFICATION

The teams shall not disclose their identity throughout the Conference. For the feasibility and maintaining anonymity of the participants, each team will be allotted team code which would be used for identification. Eg: TC01, TC02 etc.

## 4 VIRTUAL PLATFORM

The online platform and the links for paper presentation will be provided to the participants via email.

# REGISTRATION

**1. Abstract:** Paper presenters are required to send their abstract of the paper in word doc. format with the subject as mentioned below:

**"Abstract submission- Name of paper presenters"** attached to the google form provided.

**LINK: <https://forms.gle/lowjjDA2WRyNuqHn9>**

**2. For Author's Registration:** Authors are required to register for the event using the following link. Maximum of 1 co-author for each paper.

**LINK: <https://forms.gle/Q1t1jeCk2yiePaL39>**

**3. For Paper:** Paper presenters are required to send their papers in pdf. format. The name of file will be same as abstract file. The paper should be attached to the google form provided herein

**LINK: <https://forms.gle/DsgW74dbah9rbyHUA>**

**4. For Participation only:** Participants who are not willing to present paper are required to register for the event using the following link.

**LINK: <https://forms.gle/cT8oZzhoPxPEy5eT8>**

# TIMELINE



## DATE



## EVENTS

**29th February, 2024**

**Last date to Register**

**5th March, 2024**

**Abstract Submission**

**10th March, 2024**

**Announcement of Selected Abstracts**

**15th March, 2024**

**Payment of registration**

**30th March, 2024**

**Research Paper Submission**

**5th April, 2024**

**National Conference (Online mode)**

**6th April, 2024**

**Guest Lecture**

# PUBLICATION DETAILS

The best research papers will be published in the book bearing ISBN Number.



# AWARDS & PRIZES

The teams will be awarded with the following prizes:

1. **Best Presenter(s):** Rs. 5000/- and a trophy
2. **Best Research Paper:** Rs. 5000/- and a trophy
3. Each participant shall receive a Certificate of Participation.
4. Each Presenter shall receive a Certificate of Presentation.



# GUEST LECTURE

**Topic:- *Voicing the Stray/Community animals:  
Harmonising the Conflicting Perspectives***



**Ms. Gauri Maulekhi**  
Animal Rights Advocate  
Trustee of People for Animals

**Date:- 6.04.2024**

**Venue:- School of Law, UPES**

# PAYMENT FOR REGISTRATION



For registration payment scan the QR code.

or

Click the Link :-

[https://securegw.paytm.in/link/paymentForm/49708/LL\\_675429629](https://securegw.paytm.in/link/paymentForm/49708/LL_675429629)

1. Please ensure to attach the payment receipt via the provided Google form.
2. Please direct any payment-related inquiries to the organizing committee.

# FOR FURTHER DETAILS

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 [UPES School of Law](https://www.linkedin.com/company/upes-school-of-law)

Or

SCAN THE QR CODE



**Disclaimer:-** The dates, schedules and details pertaining to the Conference are tentative in nature and subject to change. In case of any change, the details will be communicated by the organization. Kindly follow the social media handles of School of Law, UPES, for further updates.